

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 31st DAY OF OCTOBER, 2001

Original Application No.999 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.C.S.CHADHA, MEMBER(A)

Amrendra Singh, a/a 34 years
son of Sri Raj bahadur Singh,
R/o Vill.Morrapor,
Post Office Kusmihi Bazar,
District Gorakhpur.

... Applicant

(By Adv: Shri Ashish Srivastava)

Versus

1. Union of India through Secretary
M/o Post Department of Posts
New Delhi.
2. Post Master General,
Department of Posts Gorakhpur
3. Sub Divisional Inspector,
Post Office(East Sub-division)
Gorakhpur.
4. Vinod Kumar son of Ram roop
R/o village Bhaisha Tola,Dhodhara
Dhodhara Post Office Bhaisha
District Gorakhpur.

... Respondents

(By Adv:Shri P.Krishna)

O R D E R (oral)

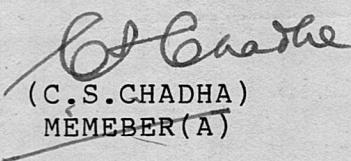
JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T Act 1985 applicant has
challenged the order of appointment in favour of
respondent no.4 as Extra Departmental Delivery Agent on
26.4.2000. The contention of the learned counsel for the
is that applicant applicant and respondent no.4 both secured first
division in High school but the marks obtained by the
applicant were high by .06%. Before coming to this
Tribunal applicant filed a representation on 16.6.2000,
a copy of which has been filed as Annexure 4 to this OA

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which according to the applicant is still pending and has not been decided. In our opinion, since applicant has already approached the Competent Authority, respondent no.2, Post Master General, it shall be appropriate if a direction is given to respondent no.2 to decide the representation of the applicant within a specified period.

The OA is accordingly disposed of finally with the direction to the respondent no.2 Post Master General, Gorakhpur to decide the representation of the applicant by a reasoned order after hearing the applicant and respondent no.4 within a period of three months from the date a copy of this order is filed. To avoid delay it shall be open to the applicant to file a fresh copy of the representation alongwith copy of this order. There will be no order as to costs.


(C.S.CHADHA)

MEMEBER(A)


(R.R.K. TRIVEDI)
VICE CHAIRMAN

Dated: 31.10.2001

Uv/